

LIBRARY
CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH



No. OA 350/01059/2016

Date of order : 26.7.2016

Present: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

ASHIM KR. GAYEN

VS

UNION OF INDIA & ORS.

For the applicant : Mr.B.Chatterjee, counsel

For the respondents : Mr.M.K.Bandyopadhyay, counsel

O R D E R (ORAL)

Ms.Bidisha Banerjee, J.M.

Heard both the ld. Counsels.

2. It seems that the applicant has submitted filled in format required to seek job as land looser on 22.11.15 and represented before DRM on 16.2.16 enclosing the said format while seeking consideration as land looser which is still pending.

3. Therefore without going into merits of the matter and in the interest of justice we dispose of this OA with a direction upon the respondent No.4 to consider the representation along with the filled in format required to seek job as land looser and pass appropriate order within three months.

4. It is made clear that we have not gone into the merits of the case.

5. All points are kept open for consideration by the respondents.

6. The OA is therefore disposed of. No order is passed as to costs.

(JAYA DAS GUPTA)
MEMBER (A)

(BIDISHA BANERJEE)
MEMBER (J)

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